

(4)

Rev No. 47/00

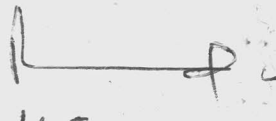
ⁱⁿ
OA. 834/97

20.02.2001

Hon. Mr. Justice R.R.K. Trivedi, V.C.
Hon. Mr. S. Deyal, A.M.

We have heard Sri Lalji Sinha
and Sri Amit Sthalekar, learned counsel
for respondents applicant and Sri O.P. Gupta
learned counsel for applicant/opposite party.
This application is for correction of
our order dt. 14.07.00 in OA. 834/97
in which inadvertently fixation of
preforma seniority, ^{has been} mentioned in paragraph
1 and 2. The mistake deserves to be
corrected. Order is accordingly corrected.
Office to correct the certified copies.


A.M.


V.C.

